

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-310(Pt.)/1993/3744/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Smti Selina Begum,  
Presiding Officer,  
STAT, Assam, & Member, MACT-1,  
Kamrup(M), Guwahati.

Dated Guwahati the 25<sup>th</sup> August, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No. MACT/1420/21 dtd. 24.08.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 26.08.2021 till the morning of 31.08.2021**, has been granted. The Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

3744  
Memo NO.HC.VII-310(Pt.)/1993/3745-1A, dated 25.8.2021

Copy to:

1. The Member, MACT No. 3, Kamrup(M), Guwahati .
2.  The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**